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CITY CIVIL AND SESSION COURT MUMBAI
In The Court Of:HHJ. SHRI. J.C. JAGDALE
COURT 51 ADDL SESSIONS JUDGE
Criminal Cases Listed on 25-09-2020

Sr No	Cases	Party Name	Advocate Name
HEARING			
1)	CRI REV APP/100060/2018	Bhavana Shashikant jadhav - Applicant (Orig. Accused No. 4) Versus CBI BS and FC - Respondent	M/s. Thakore Jariwala and Associates
REPLY/SAY			
2)	SPL CASE CBI/100082/2011	The State CBI BS FC MUMBAI Versus Veera Subba Reddy and Others	
3)	SPL CASE CBI/100084/2012	The State CBI BSFC Mumbai Versus T.V.AR.Apparao and 2 other	
ARGUMENT ON EXH.READY			
4)	SPL CASE CBI/100003/2012	The State CBI BS FC MUMBAI Versus M-s. Prominent Exim Pvt. Ltd. and Ors.	
5)	SPL CASE CBI/100024/2012	The State CBI BS FC MUMBAI Versus M.s. Prominent Tours and Travels Pvt. Ltd. and Or	
6)	SPL CASE CBI/100051/2012	The State CBI BSFC Versus T.V.A.R Apparao and others	
7)	SPL CASE CBI/100052/2012	The State CBI BS FC MUMBAI Versus T.V.Appa Rao and 1 other	